

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2014

Dated : 3rd August, 2015

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

....Respondent(s)

ORDER

Bench not assembled today.

Appeal is posted for hearing on **18th August, 2015.**

Court Master

rkt